

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

Due to official exigency, it is hereby directed that in the event of any official (Civil Nazir/Naib Nazir) posted in the courts happens to be on leave or not available for any reason, following arrangements of link Civil Nazir/Naib Nazir is made with immediate effect for smooth functioning of the courts :

S.No	Name of the officials	Name of 1 st Link	Name of 2 nd Link
1	Sh. Surinder Kumar, Civil Nazir posted in the court of undersigned	Sh. Naresh Kumar Soni, Civil Nazir posted in the court of Sh. Deepak Sherawat, SCJ	Sh. Suresh Kumar, Civil Nazir posted in the court of Dr. Tarun Sahrawat, PO MACT
2	Sh. Naresh Kumar Soni, Civil Nazir posted in the court of Sh. Deepak Sherawat, SCJ	Sh. Suresh Kumar, Civil Nazir posted in the court of Dr. Tarun Sahrawat, PO MACT	Sh. Prem Chand, Civil Nazir posted in the court of Ms. Akriti Mahendru, ACJ
3	Sh. Suresh Kumar, Civil Nazir posted in the court of Dr. Tarun Sahrawat, PO MACT	Sh. Prem Chand, Civil Nazir posted in the court of Ms. Akriti Mahendru, ACJ	Sh. Sudutt Kumar, Civil Nazir posted in the court of Sh. Ramesh Kumar-II, ADJ-01
4	Sh. Prem Chand, Civil Nazir posted in the court of Ms. Akriti Mahendru, ACJ	Sh. Sudutt Kumar, Civil Nazir posted in the court of Sh. Ramesh Kumar-II, ADJ-01	Sh. Ravi Dutt Sharma, Naib Nazir posted in the court of Sh. Ankur Jain, ADJ
5	Sh. Sudutt Kumar, Civil Nazir posted in the court of Sh. Ramesh Kumar-II, ADJ-01	Sh. Ravi Dutt Sharma, Naib Nazir posted in the court of Sh. Ankur Jain, ADJ	Sh. Ravi Kumar Dubey, Naib Nazir posted in the court of Ms. Kiran Bansal, DJ, CC-2
6	Sh. Ravi Dutt Sharma, Naib Nazir posted in the court of Sh. Ankur Jain, ADJ	Sh. Ravi Kumar Dubey, Naib Nazir posted in the court of Ms. Kiran Bansal, DJ, CC-2	Sh. Atul Kumar, Naib Nazir posted in the court of Sh. Aakash Mohan Singh, CJ
7	Sh. Ravi Kumar Dubey, Naib Nazir posted in the court of Ms. Kiran Bansal, DJ, CC-2	Sh. Atul Kumar, Naib Nazir posted in the court of Sh. Aakash Mohan Singh, CJ	Sh. Achal Singh, Naib Nazir posted in the court of Ms. Nidhi Bala, MM (MC-03)
8	Sh. Atul Kumar, Naib Nazir posted in the court of Sh. Aakash Mohan Singh, CJ	Sh. Achal Singh, Naib Nazir posted in the court of Ms. Nidhi Bala, MM (MC-03)	Sh. Sethi, Naib Nazir posted in the court of Sh. Brijesh Kumar Garg, DJ CC-01
9	Sh. Achal Singh, Naib Nazir posted in the court of Ms. Nidhi Bala, MM (MC-03)	Sh. Sethi, Naib Nazir posted in the court of Sh. Brijesh Kumar Garg, DJ CC-01	Sh. Anand Parkash, Naib Nazir posted in the court of Sh. Himanshu Raman Singh, JSCC/ASCJ/GJ
10	Sh. Sethi, Naib Nazir posted in the court of Sh. Brijesh Kumar Garg, DJ CC-01	Sh. Anand Parkash, Naib Nazir posted in the court of Sh. Himanshu Raman Singh, JSCC/ASCJ/GJ	Sh. Surinder Kumar, Civil Nazir posted in the court of undersigned
11	Sh. Anand Parkash, Naib Nazir posted in the court of Sh. Himanshu Raman Singh, JSCC/ASCJ/GJ	Sh. Surinder Kumar, Civil Nazir posted in the court of undersigned	Sh. Naresh Kumar Soni, Civil Nazir posted in the court of Sh. Deepak Sherawat, SCJ

Non-compliance of the above directions or immediate proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(RENU BHATNAGAR)
 Principal District & Sessions Judge
 Shahdara District, KKD Courts; Delhi.

No. 907-85/Admn./P&T/SHD/KKD/2023

Dated 06/10/23



Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.